

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: AQUA DESIGNS INDIA PRIVATE LIMITED Date of Commencement of Liquidation: 23-12-2019; List of Stakeholders as on Date: 06-03-2020; Name of IP: Mr. C. Ramasubramaniam; Last 5 digit of registration number: 10096

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	637038	0	0	0	NA
3	Secured financial creditors	4	1673453446	4	1673164429	0	289017	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	49	11416319	39	5783844	0	5632475	0	Annexure 6
7	Operational creditors (Government Dues)	4	85578868	4	84560656	0	1018212	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	126	157264336	123	125447029	0	31817307	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		183	1927712969	170	1889592996	0	38757011	0	